


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	-	For appoint- ment of IRP	Rule-6(2) of IB	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA FOR ABHIJIT ATUR 97421 32241	FOR OPERATIONAL CREDITOR	

ORDER

Counsel for petitioner is present. None appeared for Respondents. No representation. Posted for hearing finally on 13/12/2017.


Member (T)


Member (J)